

15.37 hrs.

SCHEDULED CASTES AND SCHEDULED TRIBES (RECOGNITION OF WELFARE ASSOCIATIONS) BILL*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): I beg to move for leave to introduce a Bill to provide for recognition of all Scheduled Castes and Scheduled Tribes welfare associations and to provide facilities to them.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for recognition of all Scheduled Castes and Scheduled Tribes welfare associations and to provide facilities to them".

The motion was adopted

DR. P. VALLAL PERUMAN: I introduce the Bill.

15.37 1/2 hrs.

OLD AGE PENSION AND REHABILITATION BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopergaon): I beg to move for leave to introduce a Bill to provide for payment of pension and provision of other rehabilitation facilities to old persons.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment of pension and provision of other rehabilitation facilities to old persons."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

15.38 hrs.

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Substitution of new section for section 3, etc.

[English]

SHRI BALASAHEB VIKHE PATIL (Kopergaon): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954,"

The motion was adopted

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

15.38 1/2 hrs.

RIGHT TO REPLY IN THE PRESS BILL*

[English]

SHRI V. N. GADGIL (Pune): I beg to

*Published in the Gazette of India, Extraordinary, Part-II, Section 2, dated 10.8.1990.